

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 17/58/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

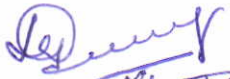
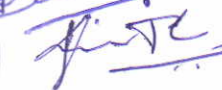
SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 8.09.2016**

NAME OF THE COMPANY: Mr. Satya Bhushan Kaura
V/s.
M/s. DLF Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Lakshmi Gurung Adv	Petitioner		
2	Mr. KARAN DEV CHOPRA, Adv.	Respondent No. 1	Respondent No. 1	
3	Mr. HARSH TRIVEDI, Adv.			
4	SH. H.L. PIKU SR ADVOCATE			
5	SH. SHUBHANILAKSHI SUNDAR			

Order

It has been brought to our notice that against an interlocutory order passed by the erstwhile CLB, an appeal is pending before the jurisdictional High Court, namely the Punjab & Haryana High Court. The aforesaid appeal is fixed for hearing on 18.10.2016.

List the application for maintainability and the petition for hearing on 21.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)